

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **24.04.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No :
Petition No : CP(CA)/125(CHE)/2023
Name of Petitioner : Electro Trade
& Vs
Name of Respondent : ETA Engineering Pvt Ltd & 8 Others
Section : Sec 213 of CA, 2013

ORDER

Present: Mr. Gaurav Kumar, Ld. PCS for Petitioner.
Ms. Sowmya, Ld. Counsel for R1 to R6.
Mr. Avinash Krishnan Ravi, Ld. Counsel for RoC and RD, R7 and R8.
Mr. Rajkumar Jhabakh, Ld. Counsel for R9.

Reply of R1 is already on record. A memo has been filed by R2 to R6 adopting the reply filed by R1.

Ld. Counsel for Respondents 7 to 9 seek and are granted two weeks' time to file reply and serve copy of the same on the Ld. Counsel for the Petitioner.

Rejoinder, if any, be filed within three weeks thereafter.

List the Petition for hearing on **26.06.2024**.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

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**[SANJIV JAIN]
MEMBER (JUDICIAL)**